

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:420  
ANSWERED ON:24.08.2004  
ACHIEVEMENTS UNDER WOMEN DEVELOPMENT SCHEMES  
Dubey Shri Chandra Shekhar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the objectives of women development schemes, Scheme-wise;
- (b) the District covered under these schemes so far, State-wise;
- (c) whether the Government has given any fresh guidelines to States for the effective implementation of these schemes;
- (d) if so, the details thereof; and
- (e) the achievements made so far in the improvement of living conditions of women after implementation of these schemes, State-wise?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c),(d)&(e) of Lok Sabha Starred Question No. 420 for 24.8.22004 by Shri Chandra Sekhar Dubey regarding Achievements under Women Development Schemes.

(a)&(b) Information sought is voluminous as the Department is implementing a number of such schemes. However, objectives and achievements of the women's development schemes are detailed in the Annual Report of the Department and Performance Budget which have been tabled in the House.

(c)&(d) In order to enhance involvement of States in the implementation of programmes, State Level Empowered Committees headed by Secretary In Charge of the Women and Child Development in the States have been set up. These Committees scrutinize various proposals under major programmes of the Department for effective implementation of the schemes by reputed, credible, experienced and capable NGOs. Review meetings and field inspections are also conducted by the State agencies periodically.

(e) It is a continuous process. Schemes are evaluated from time to time to determine the impact of the intervention and such changes as deemed necessary are carried out.